

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION No - 822
ANSWERED ON 14/12/2022**

Samagra Shiksha Abhiyan in Karnataka

822 Shri G.C. Chandrashekhar:

Will the Minister of *EDUCATION* be pleased to state:

- (a) the details of amount spent on Samagra Shiksha Abhiyan under various sub-programs in Karnataka from 2018 to till date, along with dates of releases, if so, the details thereof; and
- (b) the details of amount spent on Mid-Day Meals scheme, uniforms, shoes under various sub-programs in Karnataka from 2018 to till date, along with dates of releases, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. Samagra Shiksha - an Integrated Scheme for School Education has been launched throughout the country as a Centrally Sponsored Scheme with effect from the year 2018-19. This programme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

The major interventions under the scheme are: (i) Universal Access including Infrastructure Development and Retention; (ii) Gender and Equity; (iii) Inclusive Education; (iv) Quality; (v) Financial support for Teacher Salary; (vi) Digital initiatives; (vii) Entitlements under the Right of Children to Free and Compulsory Education (RTE) Act, 2009 including uniforms, textbooks etc.; (viii) Pre-school Education; (ix) Vocational Education; (x) Sports and Physical Education; (xi) Strengthening of Teacher Education and Training; and (xii) Monitoring of the scheme. The main emphasis of the Scheme is on improving quality of school education and the strategy for all interventions would be to enhance the Learning Outcomes at all levels of schooling.

Under Centrally Sponsored scheme of Samagra Shiksha financial assistance is provided as per the fund sharing pattern as decided by the Ministry of Finance. At present, the fund sharing pattern for the scheme between centre and state of Karnataka is in the ratio of 60:40. The funds are released in installments on the basis of submission of Audited Accounts, Utilization Certificate, physical and financial progress and other documents as prescribed under the Financial Management & Procurement (FMP) Manual of Samagra Shiksha. The amount released to the state of Karnataka for the year 2018-19 to 2022-23 is as under:

Year		2018-19	2019-20	2020-21	2021-22	2022-23
Amount Released (by central government), in Lakhs		62784.00	73032.69	61010.01	47451.63	56354.36
Date of releases	Adhoc Release	11.05.2018	29.04.2019	27.04.2020	10.05.2021	
	1 st Installment	10.09.2018	26.12.2019	30.12.2020	25.11.2021	11.11.2022
	2 nd Installment	11.08.2019	19.03.2020	22.03.2021	31.03.2022	

Financial assistance for uniforms is provided under Samagara Shiksha and shoes are part of the uniform itself. The amount is released to the State Government in lump sum, hence above mentioned releases includes budget for uniform. However, Physical and Financial achievement in State of Karnataka is as under:

Year	2018-19	2019-20	2020-21	2021-22	2022-23
Financial (Rs. In lakhs)	71.00	3011.00	5649.00	9185.00	-
Physical	1210000	3168595	3002371	3061742	-

PM POSHAN Scheme is one of the foremost rights based Centrally Sponsored Schemes. This Scheme covers children studying in Bal Vatika and Classes I-VIII in Government and Government-Aided Schools. About 12.20 crore children studying in 10.84 lakh institutions have benefitted under the Scheme. The amount released in installments to the state of Karnataka for the year 2018-19 to 2022-23 is as under: -

Year		2018-19	2019-20	2020-21	2021-22	2022-23
Amount Released (by central government), in Lakhs		44500.34	54015.07	55801.56	49282.03	34175.69
Date of releases	Adhoc Release	25.04.2018	29.04.2019	23.04.2020	24.05.2021	
	1 st Installment	29.08.2018	18.09.2019	02.09.2020	10.12.2021	25.10.2022
	2 nd Installment	24.01.2019	16.12.2019	30.12.2020	10.12.2021	
